

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 230 OF 2012

SIVASHANKARI & ORS.

Petitioner(s)

VERSUS

STATE OF T.NADU & ORS.

Respondent(s)

(With appln(s) for interim Relief)

Date: 30/05/2012 This Petition was called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

(VACATION BENCH)

For Petitioner(s) Mr. Dhruv Mehta, Sr. Adv.
Mr. Mohit Abraham, Adv.
Ms. Shivani Chough, Adv.

For Respondent(s)

UPON being mentioned by counsel the Court made the following
ORDER

List on 31.5.2012.

[SUMAN WADHWA]
COURT MASTER

[RENUKA SADANA]
COURT MASTER